

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : Comp.Appeal/33/2023  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Royalcrown Management and Cosultants  
Pvt Ltd  
**NAME OF THE RESPONDENTS** : RoC, Puducherry  
**UNDER SECTION** : Sec 252(3) of CA, 2013 R/w Sec 248 of CA, 2013  
R/w Rule 87A of NCLT Rules 2017

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**ORDER**

Present: Ld. Counsel Shri. Parthiban for the Appellant.

Ld. Counsel Ms. Nandini Agarwal for RoC.

RoC report is already on record. No serious objections have been raised in the report.

Arguments on the appeal partly heard.

List the matter for further arguments on **08.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)